

Cases of theft in Delhi

238. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to refer to answer to Unstarred Question 856 given in the Rajya Sabha on 25th July, 2018 and state:

- (a) the details of cases of theft reported in Delhi during 2018 till date month-wise;
- (b) the details of the cases of theft in which recovery has been made by Delhi Police month-wise, during 2018 till date;
- (c) the details of recoveries made in FIR No. 04/2018 registered at Barakhamba Road Police Station so far;
- (d) whether connivance of police officials with thieves is the main reasons for non-recovery in most of the cases; and
- (e) if so, the action Government would take to identify and penalise those officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As reported by Delhi Police, details of cases of theft registered during January to November, 2018, month-wise, and recovery made thereon by Delhi Police, are as under:

Month	No. of cases registered	No. of cases wherein recovery has been made
January	14886	915
February	13028	787
March	13979	764
April	15092	745
May	16095	774
June	12698	462
July	14692	742
August	14831	674
September	16080	742
October	18560	768
November	15355	479

(c) Delhi Police has reported that the Case FIR No. 04/2018, u/s 380/454 IPC dated 12.01.2018 Police Station Barakhamba Road has been transferred to Crime Branch on 05.06.2018 and sincere efforts are made to trace the accused persons through technical and local surveillance. No accused person has been arrested and no recovery has been made.

(d) and (e) As reported by Delhi Police, no complaint regarding connivance of police officials with thieves has been received by them.

Collection of data on OBCs in Census, 2021

239. DR. VIKAS MAHATME: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has proposed to collect data on OBCs for the first time in Census, 2021;

(b) the measures taken/will be taken to ensure that the parameters which will be used for collecting OBC data will give an accurate picture of the status of OBCs in the country;

(c) the steps being taken to ensure that the Census data is finalised and released sooner, given that currently it takes 7-8 years for the data to be released after Census completion; and

(d) whether the Census, 2021 data will be stored electronically, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Sir, in Census, data has been collected on Demographic, Socio-Cultural, Economic, Migration and Fertility status of the individuals. The process of consultation with all stakeholders including Central Ministries to finalize the Questionnaires for Census 2021 has been initiated.

Special emphasis is given on scientifically designing the Census questions for faster processing and early release of data.

(d) Office of Registrar General, India has been storing processed Census data electronically at its own National Data Centre since 2001.